

**NATIONAL COMPANY LAW TRIBUNAL**  
**MUMBAI BENCH, COURT-II**

**21. IA 2360/2021 In C.P. (IB)/1338(MB)2017**

**CORAM:**

**SHRI ANIL RAJ CHELLAN**  
**HON'BLE MEMBER (T)**

**SHRI KULDIP KUMAR KAREER**  
**HON'BLE MEMBER (J)**

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE  
NATIONAL COMPANY LAW TRIBUNAL ON 08.09.2023**

**NAME OF THE PARTIES: Solution I**  
**V/s**  
**Sahara Hospitality Ltd**

**Section: Application under any other provisions- IBC**

---

**ORDER**

**IA No. 2360/2021**:- Counsel, Rajeev Waglay appeared for the Applicant. Adv. Ambrin Khan appeared for the Respondent. This is the last and final opportunity granted to the Respondent to file reply within a period of two weeks by serving an advance copy to the other side, failing which, the right to file reply shall be forfeited and the matter will be heard on merits. List the matter on **13.10.2023** for hearing.

**Sd/-**

**ANIL RAJ CHELLAN**  
**Member (Technical)**

08.09.2023  
Sushil

**Sd/-**

**KULDIP KUMAR KAREER**  
**Member (Judicial)**